

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 3rd June, 2016.

No. HC.VII-167/2014/2787/A: The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam Judicial Service to attend a **Judicial Skill Enhancement Programme**, organised by the Judicial Academy, Assam **on 11th and 12th June, 2016 in the Conference Hall of the Judicial Academy, Assam**, Gauhati High Court, Guwahati, 1st Floor (Old Block) –

Sl no.	Name of officer	Designation & posting
1.	Mr. Angshuman Bhattacharjee	Munsiff 1 & JMFC, Tinsukia
2.	Ms. Arunima Sonowal	Munsiff –cum-JMFC, Charaideo, Sonari
3.	Mr. Devoiyoti Bhuyan	Special Railway Magistrate, Guwahati
4.	Mr. Dhiraj Kalita	Munsiff Magistrate, Tihu, Nalbari
5.	Ms. Karuna Devi	Munsiff –cum- JMFC, Margherita.
6.	Mr. Jyotirmoy Sarma	JMFC, Hajo
7.	Ms. Kumari Arti	Munsiff –cum- JMFC, Rangia, Kamrup (Amingaon)
8.	Ms. Monica Missong	Munsiff –cum- JMFC, Dhakuakhana, North Lahimpur
9.	Ms. Mridusmita Hazarika	Munsiff 4, Kamrup(M)
10.	Ms. Salma Sultana	Munsiff 2, Morigaon
11.	Ms. Munmee Neog	JMFC ,Kamrup (M)
12.	Mr. Nirmal Kr. Laskar	JMFC, Golaghat
13.	Ms. Pooja Devi	Munsiff –cum- JMFC, Kamrup (Amingaon)
14.	Ms. Sangita Haloi	Spl. JMFC, Kamrup (M)
15.	Ms. Sabita Bhardwaj	JMFC, Kamrup (M)
16.	Mr. Chinmoy Baruah	JMFC, Mangaldai
17.	Ms. Surajita Trivedy	JMFC, Kamrup (M)
18.	Ms. Sutapa Bhusan	JMFC, Cachar Silchar
19.	Mr. Tarun Dey	JMFC, Karimganj
20.	Mr. Sumit Bhuyan	Munsiff, Chirang
21.	Mr. Surajit Baruah	Munsiff –cum- JMFC, Jonai
22.	Ms. Sagarika Borpujari	Munsiff –cum- JMFC, Nazira
23.	Mr. Sandeep Kaushik	Munsiff –cum- JMFC, Gohpur

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link: 'Training Notice') in due course.

The Officers are to report at the venue on **11.06.2016 at 09:30 A.M.** positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/2788-2822/A , Dated : 03.06.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl./ Estt.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M), Guwahati / Nalbari / Morigaon / Golaghat / Sonitpur, Tezpur / Tinsukia / Lakhimpur, North Lakhimpur / Chirang / Karimganj / Cachar, Silchar/ Sivasagar/ Kamrup, Amingaon/ Darrang, Mangaldoi/ Dhemaji. **He / she is requested to inform the nominated Judicial Officer(s) of his / her respective District accordingly.**
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Mr. Angshuman Bhattacharjee, Munsiff 1 & JMFC, Tinsukia.
7. Mr. Chinmoy Baruah, JMFC, Mangaldai.
8. Ms. Sagarika Borpujari, Munsiff -cum- JMFC, Nazira.
9. Mr. Dhiraj Kumar Kalita, Munsiff Magistrate, Tihu, Nalbari.
10. Ms. Sutapa Bhusan, JMFC, Cachar Silchar.
11. Ms. Karuna Devi, Munsiff -cum- JMFC, Margherita.
12. Ms. Salma Sultana, Munsiff 2, Morigaon.
13. Mr. Tarun Dey, JMFC, Karimganj.
14. Mr. Sumit Bhuyan, Munsiff, Chirang.
15. Mr. Sandeep Kaushik, Munsiff -cum- JMFC, Gohpur.
16. Mr. Surajit Baruah, Munsiff -cum- JMFC, Jonai.
17. Mr. Nirmal Kr. Laskar, Munsiff No. 1, Golaghat.
18. Ms. Munmee Neog, JMFC, Kamrup (M).
19. Mr. Jyotirmoy Sarma, JMFC, Hajo.
20. Ms. Surajita Trivedy, JMFC, Kamrup (M).
21. Ms. Sangita Haloi, Spl. Magistrate First Class, Kamrup (M).
22. Mr. Devoiyoti Bhuyan, Special Railway Magistrate, Guwahati.
23. Ms. Pooja Devi, Munsiff -cum- JMFC, Kamrup (Amingaon).
24. Ms. Sabita Bhardwaj, JMFC, Kamrup (M).
25. Ms. Arunima Sonowal, Munsiff -cum-JMFC, Charaideo, Sonari.
26. Ms. Kumari Arti, Munsiff -cum- JMFC, Rangia, Kamrup (Amingaon).
27. Ms. Monica Missong, Munsiff -cum- JMFC, Dhakuakhana, North Lakhimpur.
28. Ms. Mridusmita Hazarika, Munsiff 4, Kamrup(M).
29. The Administrative Officer, Judicial Academy, Assam.
30. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
31. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
32. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
33. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
34. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREIN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

03.06.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM